

pleased to state:

(a) whether the Hindustan Copper Limited, is still incurring huge losses;

(b) if so, the details and reasons therefor;

(c) whether changes have been made in the structure of the Board of Directors; and

(d) if so, the reasons thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) and (b). The performance of Hindustan Copper Limited (HCL) has been improving steadily. HCL has made a profit of Rs. 10.75 crores (Provisional) during the year 1987-88 against loss of Rs. 8.87 crores during the year 1986-87. These figures excludes interest on Government loans.

(c) and (d). The Memorandum & Articles of Association of HCL, 1967-68 provide for a maximum number of 12 Directors of the Board of Hindustan Copper Limited including 4 whole-time Directors. The Board of Directors of HCL has been re-constituted for the Company Years 1987-88 to 1989-90 in terms of the Memorandum & Article of Association of the Company.

Minimum Support Prices for Turmeric and Chillis

3149. SHRI V. SOBHANADREESWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Commission for Agricul-

tural Costs and Prices has been requested by several organisations to determine the minimum support prices for Turmeric and dried chillis; and

(b) if so, the reaction of CACP thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) No, Sir.

(b) Does not arise.

Supply of Seeds to States by National Seeds Corporation

3150. SHRI ASHOK SHANKARRAO CHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Seeds Corporation has supplied seeds to the States; and

(b) if so, the quantity of seeds demanded by each States and the quantity actually supplied, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) A statement indicating tentative demand projected by the States for requirement of seed from National Seeds Corporation during kharif, 1988 and actual supplies made by the National Seeds Corporation is given below.

STATEMENT

(QUANTITY IN QUINTALS)

S.No.	State	Projected demand by the State	Seed made available
1	2	3	4
1.	Andhra Pradesh	5,760	1,700

1	2	3	4
2.	Andaman & Nicobar	330	934
3.	Arunachal Pradesh	—	0.66
4.	Assam	1,200	2,494
5.	Bihar	12,500	20,830
6.	Delhi	432	926
7.	Goa	230	—
8.	Gujarat	597	1,479
9.	Haryana	3,750	1,261
10.	Himachal Pradesh	1,837	1,348
11.	Jammu & Kashmir	12,247	10,244
12.	Karnataka	14,250	5,190
13.	Kerala	—	7,228
14.	M.P.	12,600	7,105
15.	Maharashtra	21,320	7,924
16.	Manipur	3,120	1,103
17.	Meghalaya	1,175	425
18.	Mizoram	—	267
19.	Nagaland	—	245
20.	Orissa	4,550	3,252
21.	Punjab	2,535	987
22.	Rajasthan	15,770	4,041
23.	Sikkim	750	440
24.	Tamil Nadu	10,900	2,004
25.	Tripura	8,290	5,663
26.	U.P.	2,200	19,369
27.	West Bengal	11,260	13,397

Note (i) Besides making supply to State agencies, National Seed Corporation (NSC) has a net-work of its own dealers also in most of the States.

(ii) Figures under column 4 includes the supply by NSC to various States through its dealers' net-work also.